CORRIGENDUM TO THE DETAILED PUBLIC STATEMENT AND OFFER OPENING PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF

SUNITA BONDS & HOLDINGS LIMITED

(Regd. Office: 23C, Ashutosh Chowdhury Avenue, Ballygunge, Kolkata- 700 019)

This Advertisement is being issued by VC Corporate Advisors Private Limited, on behalf of Mr. Subhas Chandra Bhartia, Mrs. Hansa Bhartia, Mr. Sudeep Bhartia and Mrs. Ekta Bhartia (hereinafter collectively referred to as "**the Acquirers**") pursuant to regulation 18(7) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, as amended **("SEBI (SAST) Regulations**") in respect of Open Offer ("**Offer**") for the acquisition of 63,700 (Sixty Three Thousand Seven Hundred) fully paid-up equity shares of Rs. 10/- each, representing 26.00% of the equity and voting share capital of Sunita Bonds & Holdings Limited (hereinafter referred to as the "**Target Company**" or "**SBHL**"). The Detailed Public Statement ("**DPS**") pursuant to the Public Announcement ("**PA**") made by the Acquirers has appeared in The Financial Express (English Daily) all editions, Jansatta (Hindi Daily) all editions and Kalantar (Bengali Daily) on 06.12.2013.

1. The Offer Price is Rs. 22/- (Rupees Twenty Two Only) per equity share payable in cash ("**Offer Price**"). There has been no revision in the Offer Price.
2. Committee of Independent Directors ("IDC") of the Target Company recommends acceptance of the Open Offer made by the Acquirers, as the Offer Price of Rs. 22/- (Rupees Twenty Two Only) per equity share is higher than the fair value per equity share of the Target Company which is Rs. 21.41 (Rupees Twenty One and Forty One Paisa Only) as certified by the Chartered Accountant.
   The recommendation of IDC was published in the aforementioned newspapers on 05.03.2014.
3. There has been no competitive bid to this Offer.
4. The Letter of Offer ("**LOF**") has been dispatched to all the Public Shareholders of Target Company on 28.02.2014.
5. Please note that a copy of the LOF along with the Form of Acceptance-cum-Acknowledgement is available on the website of Securities and Exchange Board of India (SEBI), www.sebi.gov.in, and also on the website of Manager to the Offer, www.vccorporate.com and shareholders can also apply by downloading such forms from the website. Further, in case of non-receipt/ non-availability of the Form of Acceptance, the application by the eligible shareholders can be made on plain paper along with the details, interalia, including name & address of the first holder, name(s) & address(s) of joint holders, if any, registered folio no., share certificate no., distinctive nos., no. of the shares held, number of shares tendered together with the original Equity Share certificate(s), valid transfer deeds with the details of the Acquirers kept blank so as to reach the Registrar to the Offer on or before Closure to the Offer i.e. 21.03.2014.
6. In terms of Regulation 16(1) of the SEBI (SAST) Regulations, the Draft Letter of Offer had been submitted to SEBI on 12.12.2013. We have received the final observations in terms of Regulation 16(4) of the SEBI (SAST) Regulations from SEBI vide its Letter No. Letter No. CFD/DCR/SKS/5196/2014 dated 14.02.2014 which has been incorporated in the LOF.
7. **Any other material change from the date of PA: Not Applicable.**
8. **Schedule of Activities:**

Activities	Original Date	Original Day	Revised Date	Revised Day
Date of Public Announcement	November 29, 2013	Friday	November 29, 2013	Friday
Publication of Detailed Public Statement in newspapers	December 06, 2013	Friday	December 06, 2013	Friday
Last date of a Competing Offer	December 30, 2013	Monday	December 30, 2013	Monday
Identified Date*	January 08, 2014	Wednesday	February 20, 2014	Thursday
Date by which the LOF will be dispatched to the shareholders	January 16, 2014	Thursday	February 28, 2014	Friday
Date of commencement of tendering period	January 23, 2014	Thursday	March 07, 2014	Friday
Date of closing of tendering period	February 05, 2014	Wednesday	March 21, 2014	Friday
Date by which communicating rejection/ acceptance and payment of consideration for applications accepted	February 19, 2014	Thursday	April 07, 2014	Monday

** Identified Date is only for the purpose of determining the names of the shareholders as on such date to whom the Letter of Offer would be sent. All owners (registered or unregistered) of equity shares of the Target Company (except the parties to the SPA) are eligible to participate in the Offer any time before the Closure of the Offer.*

Capitalized terms used in this announcement, but not defined, shall have the same meaning assigned to them in the PA, DPS and LOF.

ISSUED BY THE MANAGER TO THE OFFER ON BEHALF OF THE ACQUIRERS:

Sd/-	Sd/-	Sd/-	Sd/-
Subhas Chandra Bhartia	**Hansa Bhartia**	**Sudeep Bhartia**	**Ekta Bhartia**

MANAGER TO THE OFFER:

VC CORPORATE ADVISORS PRIVATE LIMITED

SEBI Registration No. INM000011096
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Place : Kolkata **Date : 06.03.2014**